

**COKE OVEN PLANT AND GAS GRID IN WEST BENGAL**

\*393. **SHRI S. N. MAZUMDAR:** Will the Minister for PLANNING be pleased to state:

(a) whether Government have accepted the scheme of the West Bengal Government for a Coke Oven plant and Gas Grid in West Bengal;

(b) if so, what is the total amount of capital involved in the project; and

(c) whether any site has been chosen for the plant; and if so, where?

**THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA):** (a) No.

(b) According to the latest estimates of the West Bengal Government, the total investment on the Durgapur scheme (Coke Oven and Auxiliary plants, Gas Grid and a Thermal Power plant) is placed at Rs. 12 crores.

(c) Durgapur has been chosen by the State Government.

**INTER-STATE TRADE IN SPIRITUOUS MEDICINAL PREPARATIONS**

\*406. **SHRI LALCHAND HIRACHAND DOSHI:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state what action Government propose to take in ameliorating the hardship caused to the inter-State trade in spirituous medicinal preparations by the system of dual permit which requires, first an import permit from the importing State and then an export permit from the exporting State?

**THE MINISTER FOR COMMERCE (SHRI D. P. KARMAKAR):** If the hon. Member is referring to the excise formalities, action has already been taken to introduce a Bill in Parliament with a view to levying uniform rates of excise duty on medicinal and toilet preparations containing alcohol and prescribing a uniform procedure for collection thereof. If the hon. Member is referring to the restrictions imposed by

the State Governments under their Prohibition Acts, these formalities are insisted upon in the interest of their prohibition policies.

**STANDARDISATION OF ARTICLES**

†\*407. **SHRIMATI SAVITRY NIGAM:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state the number of articles standardised so far during 1954 by the Indian Standards Institute?

**THE MINISTER FOR COMMERCE (SHRI D. P. KARMAKAR):** Ninety.

**IMPLEMENTATION OF THE PUBLIC ACCOUNTS COMMITTEE RECOMMENDATIONS**

200. **DR. R. P. DUBE:** Will the Minister for IRRIGATION AND POWER be pleased to refer to the recommendations Nos. 29 and 30 on page 488 of the 7th Report of the Public Accounts Committee for 1952-53 and state what action has been taken on them?

**THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI):** The position is explained below:—

*Recommendation No. 29.*—(i) The recommendation has been accepted and necessary instructions for implementation thereof have been issued.

(ii) The question of apportionment of expenditure on investigations incurred by the Central Government on behalf of the Government of Madhya Pradesh was discussed with that Government at ministerial level on the 30th November 1953, and as a result of the discussions, the State Government have

†Original notice of the question in Hindi as below:—

**वस्तुओं का प्रमाणीकरण**

\*४०७. श्रीमती सावित्री निगम : क्या वाणिज्य तथा उद्योग मंत्री उन वस्तुओं की संख्या बताने की कृपा करेंगे जिन का सन् १९५४ में अब तक इण्डियन स्टैंडर्ड्स, इंस्टिट्यूट द्वारा प्रमाणित-करण किया गया ?